

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3813 OF 2005

COMMISSIONER OF CUSTOMS, NEW DELHI

Appellant (s)

VERSUS

M/S. PRODELIN INDIA (P) LTD.

Respondent(s)

(With appln.(s) for stay and office report )

Date: 04/07/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s)

Mr.Mohan Parasaran, ASG

Mr.Rudreshwar Singh, Adv.

Mr.B.K.Prasad, Adv.

Mr. P. Parmeswaran,Adv.

For Respondent(s)

Mr.Joseph Vellapalli, Sr.Adv.

Mr.K.K.Anand, Adv.

Ms. Meenakshi Arora,Adv.

Mr.Pramod Sen, Adv.

UPON hearing counsel the Court made the following

O R D E R

Pleadings are complete.

By consent of the parties, post the matter for final disposal on 22.08.2006.

( Satish K. Yadav )

Court Master

( Phoolan Wati Arora )

Court Master